

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SEKISUI CHEMICAL INDIA
PRIVATE LIMITED**

1	Name of the Corporate Person	SEKISUI CHEMICAL INDIA PRIVATE LIMITED
2	Date of Incorporation of Corporate Person	21/05/2007
3	Authority under which Corporate Person is Incorporated/Registered	Ministry of Corporate Affairs, Registrar of Companies (ROC)-Delhi
4	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U24233DL2007FTC163675
5	Address of the Registered office and Principal office (if any) of Corporate Person	310 A, Rectangle One, D-4 District Centre Saket New Delhi South Delhi DL 110017
6	Liquidation Commencement date of Corporate Person	24 th March, 2022
7	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name : Arun Gupta Regd. Address: S-34, LGF, Greater Kailash-II, New Delhi 110048 Regd. Email Id: arungupta2211@gmail.com Communication Email Id: sekisui.vol.liq@gmail.com Telephone No. 011-41066313 IBBI Registration No: IBBI/IPA-002/IP-N00051/2016-17/10095
8	Last date for submission of claims	24 th April, 2022

Notice is hereby given that the “Sekisui Chemical India Private Limited” has commenced voluntary liquidation on 24th March, 2022, subject to the approval of creditors.

The stakeholders of “Sekisui Chemical India Private Limited” are hereby called upon to submit a proof of their claims, on or before 24th April, 2022 to the Liquidator at the regd. address as mentioned against Item No. 7

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Proof of claim is to be submitted by way of specified forms and documentary proof in support of claim, as prescribed under the Insolvency and Bankruptcy Code, 2016 and regulations made thereunder. The relevant forms and declarations can be downloaded from the website i.e. www.ibbi.gov.in.

Submission of false or misleading proofs of claims shall attract penalties.



Arun Gupta

Liquidator

Date and Place: 25th March, 2022